

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 47
TO BE ANSWERED ON 03.02.2020

ILLEGAL CONSTRUCTION AROUND MONUMENTS

47. SHRI DEVUSINH JESINGHBHAI CHAUHAN:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has identified the monuments which are vulnerable to climatic change and air pollution in various States of the country;
- (b) if so, the details thereof, State/UT-wise including Gujarat;
- (c) whether the Government is aware that several heritage sites/buildings in the country including those in the National Capital Region are being damaged due to illegal constructions near/around them and if so, the details thereof along with the norms fixed by the Government for construction near/around such monuments, building/site-wise and State-wise; and
- (d) whether the Government has received any complaint in this regard; and
- (e) if so, the details thereof along with the preventive steps taken/proposed to be taken in this regard as well as to preserve the heritage sites/buildings?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM
(PRAHLAD SINGH PATEL)

- (a) Yes Sir. The State/UT-wise details of identified monuments including & Gujarat are given in annexure.
- (b)
- (c) No Sir. No such incident of damage to heritage sites/buildings due to illegal constructions, near/around them, has been reported so far. The norms for construction near/around the monument includes prohibited area upto 100 meters from protected limit where no new construction is allowed and regulated area upto 200 meters beyond prohibited area where construction is allowed with prior permission from National Monument Authority.
- (d) No such complaint has been received so far. The preventive steps includes & regular monitoring of heritage sites and action against defaulters as per
- (e) Ancient Monuments and Archaeological Sites and Remains (Amendment & Validation) Act, 2010.

STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA
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Identified Monuments Vulnerable to Climatic Change and Air Pollution

S. No.	Name of Monument	State/UT	Pollutants and Metrological Parameters measured
1.	Taj Mahal, Agra	Uttar Pradesh	NOx (Oxides of Nitrogen), SOx (Oxides of Sulphur), SPM (Suspended Particulate Matter), PM10 (Particulate Matter 10), Sulphation rate, Dust fall rate, RH (Relative Humidity), Temperature, Wind direction, Wind speed and Rain fall.
2.	Agra Fort, Agra	Uttar Pradesh	Dust fall rate
3.	Akbar's Tomb, Sikandra, Agra	Uttar Pradesh	Dust fall rate and Sulphation rate
4.	Charminar, Hyderabad	Telangana	NOx (Oxides of Nitrogen), SPM (Suspended Particulate Matter), RH (Relative Humidity), Sound level
5.	Bibi-Ka- Maqbara, Aurangabad	Maharashtra	NOx (Oxides of Nitrogen), SOx (Oxides of Sulphur), SPM (Suspended Particulate Matter).
6.	Shore Temple, Mamallapuram	Tamil Nadu	Regularly monitored and preservation work attended.
7.	Dwarkadhish Temple, Dwarka	Gujarat	
8.	Itmad-Ud-Daula, Agra	Uttar Pradesh	
9.	Tomb of Bahu Begum, Faizabad	Uttar Pradesh	
10.	Hoshang Shah's Tomb, Mandu	Madhya Pradesh	
11.	Sheikh Chilli Tomb, Thanesar	Haryana	
12.	Red Fort, Delhi	Delhi	